

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 2652
TO BE ANSWERED ON 19th DECEMBER, 2023

Registration of Fishermen

2652. SHRI MADDILA GURUMOORTHY:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्य पालन, पशु पालन और डेयरी मंत्री** be pleased to state:

- (a) Whether there is any provision of compulsory registration for the fishermen in coastal areas;
- (b) If so, the details thereof and if not, the reasons therefor; and
- (c) The number of fishermen registered themselves till now?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

- (a) There is no provision of compulsory registration for the fishermen issued by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry & Dairying, Government of India (DoF, MoFAHD, GoI).
- (b) 'Fisheries' being a State subject, some of the coastal States are undertaking registration of fishermen to collect data repository of fishermen and all people involved in various fisheries related activities. The DoF, MoFAHD, GoI compiles the statistical data of inland and marine fishermen as reported by the States/Union Territories. As per the Handbook on Fisheries Statistics (2022) there were 49,45,718 marine fishermen in the country during 2020-21. Besides, the DoF, MoFAHD, GoI also maintains the data of registration of fishing boats registered by the coastal States/UTs under the online portal namely, ReALCraft portal. Till date, 2,55,348 fishing boats are registered under ReALCraft portal.
- (c) Government of India issues biometric identity cards and QR Coded PVC Aadhaar cards to the fishermen to facilitate them to get financial and technical support under various schemes of Government of India as well as for identification of fishermen at sea by the coastal security agencies. Till date 19,21,329 fishermen have been issued biometric identity cards and 12,40,869 fishermen have been issued QR Coded PVC Aadhaar cards.